

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1241
ANSWERED ON:10.12.2003
DUAL PASSPORT SYSTEM
NITISH SENGUPTA

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government have decided to allow dual passport system to NRIs holding foreign passports;
- (b) if so, the present position in this regard;
- (c) the time by when the operative steps to implement this decision are likely to be carried out; and
- (d) the other relevant details in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA)

(a), (b), (c) and (d): Government have introduced a draft Bill in Rajya Sabha to give effect to Dual Citizenship for Persons of Indian Origin belonging to certain countries. The Bill is under the consideration of the concerned Parliamentary Committee. After the Bill is passed by the Parliament, an appropriate framework for the implementation of the Act will be put in place.